

1	2	3	4
Punjab	10	7	2
Rajasthan	8	11	7
Tamil Nadu	69	18	50
Uttar Pradesh	34	5	16
Uttarakhand	3	-	2
West Bengal	25	13	11
GRAND TOTAL	578	146	323

Entry of corporate houses and MNCs in the retail sector

1188. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether big corporate houses and MNCs have entered the retail sector in a big way in our country;
- (b) if so, whether this has led to an adverse impact on the small vendors in the unorganised sector and it will result in unemployment due to slide down of indigenous retail traders; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (c) Government had instituted a study on the subject "Impact of organized retailing on the unorganised sector" through the Indian Council for Research on International Economic Relations (ICRIER). Main findings of the ICRIER study are given in the statement. [Refer to Statement appended to the answer to USQ 1177 Part (c) and (d)]. As per extant policy, Foreign Direct Investment (FDI) is not allowed in Retail Trade except in Retail Trade of Single Brand products where FDI upto 51% is permitted with prior Government approval. Retail is a labour intensive sector and is the second largest employer after agriculture. Government is fully committed to securing the legitimate interests of all stakeholders engaged in the retail business. Government also fully recognises the need to ensure that small retailers are not adversely affected by the growing organised retail and that there is no adverse effect on employment.

Impact of organised retailing on unorganised retailing

1189. DR. GYAN PRAKASH PILANIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the findings and recommendations of Indian Council for Research on International Economical Relations and National Council of Applied Economic Research regarding 'impact of organised retailing on unorganised retail trade' including small retailers and venders;
- (b) the follow-up action taken by Government;